

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 5<sup>th</sup> February, 2019

**(CASES AT SR. NOS. 1 TO 40 WILL BE TAKEN-UP ON 27.02.2019 FOR HEARING)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLETION OF PLEADINGS</b>			
1.	Appeal No. 83/2018 (M.A. No. 905/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. Sanjay Upadhyay & Mr. Bhanwar Pal Jadon, Advs. for R-1 Mr. Amit Ojha & Mr. Ashish Chouhan, Advs.
2.	Appeal No. 196/2018 (M.A. No. 1417/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Salasar Udyog	Mr. Anil Grover, AAG for State of Haryana
3.	Appeal No. 197/2018 (M.A. No. 1418/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shri Ram Udyog	Mr. Anil Grover, AAG for State of Haryana
4.	Appeal No. 198/2018 (M.A. No. 1420/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shiv Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
5.	Appeal No. 199/2018 (M.A. No. 1421/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Muskan Industries	Mr. Anil Grover, AAG for State of Haryana
6.	Appeal No. 200/2018 (M.A. No. 1422/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Sachin Polytex	Mr. Anil Grover, AAG for State of Haryana
7.	Appeal No. 201/2018 (M.A. No. 1423/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Annu Synthetic	Mr. Anil Grover, AAG for State of Haryana
8.	Appeal No. 202/2018 (M.A. No. 1424/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Arora Spinners	Mr. Anil Grover, AAG for State of Haryana
9.	Appeal No. 203/2018 (M.A. No. 1425/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shri Ram Filament	Mr. Anil Grover, AAG for State of Haryana
10.	Appeal No. 204/2018 (M.A. No. 1426/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Ganesh Plastics	Mr. Anil Grover, AAG for State of Haryana
11.	Appeal No. 205/2018 (M.A. No. 1427/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shri Shyam Plastic	Mr. Anil Grover, AAG for State of Haryana

12.	Appeal No. 206/2018 (M.A. No. 1428/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Anjana Synthetics	Mr. Anil Grover, AAG for State of Haryana
13.	Appeal No. 207/2018 (M.A. No. 1429/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Mittal Industries	Mr. Anil Grover, AAG for State of Haryana
14.	Appeal No. 208/2018 (M.A. No. 1430/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Goyal Textile	Mr. Anil Grover, AAG for State of Haryana
15.	Appeal No. 209/2018 (M.A. No. 1431/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Madhur Industries	Mr. Anil Grover, AAG for State of Haryana
16.	Appeal No. 210/2018 (M.A. No. 1432/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bansal Pipes Industries	Mr. Anil Grover, AAG for State of Haryana
17.	Appeal No. 211/2018 (M.A. No. 1433/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s J. V. Industries	Mr. Anil Grover, AAG for State of Haryana
18.	Appeal No. 212/2018 (M.A. No. 1434/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Karan Plastics	Mr. Anil Grover, AAG for State of Haryana
19.	Appeal No. 213/2018 (M.A. No. 1435/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bee Aar Dee Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
20.	Appeal No. 214/2018 (M.A. No. 1436/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Barkha Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
21.	Appeal No. 215/2018 (M.A. No. 1437/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s A. K. Synthetics	Mr. Anil Grover, AAG for State of Haryana
22.	Appeal No. 216/2018 (M.A. No. 1438/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s R. K. Industries	Mr. Anil Grover, AAG for State of Haryana
23.	Appeal No. 217/2018 (M.A. No. 1439/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Oswal Synthetics	Mr. Anil Grover, AAG for State of Haryana
24.	Appeal No. 218/2018 (M.A. No. 1440/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s D. N. Industry	Mr. Anil Grover, AAG for State of Haryana
25.	Appeal No. 219/2018 (M.A. No. 1441/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Shivam Filament	Mr. Anil Grover, AAG for State of Haryana
26.	Appeal No. 220/2018 (M.A. No. 1442/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Sharma Industries	Mr. Anil Grover, AAG for State of Haryana
27.	Appeal No. 221/2018 (M.A. No. 1443/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Metro Plastic	Mr. Anil Grover, AAG for State of Haryana

28.	Appeal No. 222/2018 (M.A. No. 1444/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Parvesh Plastic (Old name Alwasia Plastics)	Mr. Anil Grover, AAG for State of Haryana
29.	Appeal No. 223/2018 (M.A. No. 1445/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Archana Textiles	Mr. Anil Grover, AAG for State of Haryana
30.	Appeal No. 224/2018 (M.A. No. 1446/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s S. R. Polytex	Mr. Anil Grover, AAG for State of Haryana
31.	Appeal No. 225/2018 (M.A. No. 1447/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Baba Industries	Mr. Anil Grover, AAG for State of Haryana
32.	Appeal No. 226/2018 (M.A. No. 1448/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s B. K. Industries	Mr. Anil Grover, AAG for State of Haryana
33.	Appeal No. 227/2018 (M.A. No. 1449/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bala Ji Agro System	Mr. Anil Grover, AAG for State of Haryana
34.	Appeal No. 228/2018 (M.A. No. 1450/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s R. K. Plastic	Mr. Anil Grover, AAG for State of Haryana
35.	Appeal No. 229/2018 (M.A. No. 1453/2018)  <b>WITH</b>	Haryana State Pollution Control Board & Anr.  Vs. M/s Bhagwati Polyfab	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. Vikramjeet Singh, Adv.
<b>FOR HEARING</b>			
36.	Original Application No. 775/2017	Gaurav Kumar Bansal  Vs. State of Uttarakhand & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person  Mr. Rahul Verma, AAG for Uttarakhand Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. for NBA Mr. Attin Shankar Rastogi, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Prateek Yadav, Adv. for WII
37.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain  Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP
38.	Original Application No. 105/2018	Indian Council for Enviro-Legal Action  Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. M. C. Mehta, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Taruna A. Prasad, Adv. Mr. B. V. Niren, Adv. for R-2 Mr. Mukesh Verma, Adv. for MPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Priyanka Swami, Adv. Mr. Preshit Surshe, Adv. for R-6 & 7 Mrs. Sharmila Upadhyay, Adv. for CPCB Mr. Prashant S. Kensale, Adv. for State of Maharashtra

39.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity  Vs.  Union of India & 692 Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Manoj Kumar, Adv. Mr. Nikhilesh Ramachandra, Adv. for R-9 Mr. Ajit Sharma, Adv. for R-41
40.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal  Vs.  Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person  Mr. Krishna Kumar Singh, Adv. for NBA Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravinder Kumar Gupta, Adv. for R-1-3 Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram

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